

had to be subjected to detailed scrutiny before being accepted. However, almost all the declarations have been scrutinized by now and the combined seniority list is expected to be notified within a month or two.

**PROFESSOR OF PATHOLOGY IN THE LADY  
HARDINGE MEDICAL COLLEGE**

\*508. DR. SHRIMATI SEETA PAR-MAN AND: Will the Minister of HEALTH be pleased to state:

(a) whether the post of Professor of Pathology in the Lady Hardinge Medical College for Women, New Delhi was advertised;

(b) if so, how many applications were received from *men and women*; and

(c) who was appointed as a result of the advertisement?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) Five applications from men and one from a woman candidate were received.

(c) Dr. Sharad Kumar was appoint. ed.

**TEACHING ARRANGEMENTS AT THE LADY  
HARDINGE MEDICAL COLLEGE, NEW DELHI**

♦509. DR. SHRIMATI SEETA PAR-MANAND: Will the Minister of HEALTH be pleased to state:

(a) whether the Principal, Lady Hardinge Medical College, New Delhi received complaints from the students about the lack of proper teaching arrangements as their Professor and Reader of Physiology have both been away on study leave abroad during the whole academic year; and

(b) if so, what is the reason for allowing two senior-most teachers from the same department to proceed on study leave during the college term?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) No, Sir.

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(b) The teaching programme in the Physiology Department is going on according to schedule with the assistance of the Professor of Physiology of the Maulana Azad Medical College, New Delhi. Moreover, the Reader in Biochemistry is also assisting in the teaching programme of the Physiology Section.

**ALLEGED LOSS OF PUBLIC MONEY IN  
SOUTH ANDAMAN**

\*510. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that in the South Andaman Forest Division a tramway line was laid about a year back in 'Meilik Telik' area or near-about, at a cost of about Rs. 40,000 and later on the line was removed without using it for extraction of timber; if so, what are the reasons for such action; and

(b) what action Government propose to take against the officers responsible for this loss of public money?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) A tramline was laid in that area in 1958 at an estimated cost of Rs. 24,044 for extraction of timber. Extraction started in September, 1958, and 4,947 tons of timber were removed and transported over this line. As the extraction camp was closed down in November, 1959 and as the P.W.D. is constructing a road in this area, the tramlines which are usable elsewhere are being removed.

(b) Does not arise.

**HOLD-UP OF TRAFFIC AT THE LEVEL CROSSING  
IN CHANDA**

•511. SHRI M. D. TUMPALLJWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that traffic is held up at the level-crossing in Chanda for hours; and